

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1680**  
TO BE ANSWERED ON 28.12.2017

**HOUSING FOR ALL IN RURAL AREAS**

**1680. COL. SONARAM CHOUDHARY:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has fixed a target for providing housing to all including rural homeless;
- (b) if so, the details thereof along with the progress in allotment of houses to rural homeless, State-wise;
- (c) whether any relaxation is given for the rural poor living in hilly and desert areas, particularly in Western Rajasthan; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a) & (b): With the commitment to provide “Housing for All” by 2022, erstwhile rural housing scheme Indira Awaas Yojana (IAY) has been restructured into Pradhan Mantri Awaas Yojana – Gramin (PMAY-G) w.e.f. 1<sup>st</sup> April, 2016. Under PMAY-G, in initial phase, 1.00 crore houses are proposed to be constructed for the houseless households and households living in zero, one or two room houses with kutchha wall and kutchha roof in rural areas over the period of 3 years from 2016-17 to 2018-19.

A statement indicating houses allotted to the beneficiaries including houseless households under PMAY-G State/UT-wise is given at Annexure-I.

(c) & (d): Under PMAY-G, higher unit assistance of Rs. 1.30 lakh is provided to the beneficiaries of hilly states, difficult areas and IAP districts instead of Rs. 1.20 lakh in plain areas. In addition 95 persondays of unskilled labour wage for hilly states, difficult areas and IAP districts in place of 90 persondays of unskilled labour wage for plain areas are available to the PMAY-G beneficiaries.

As per para 5.1.1 of the Framework for Implementation of PMAY-G, there is a provision for classifying an area as difficult area within a State including Rajasthan. No proposal from State Government of Rajasthan has been received in the Ministry of Rural Development in this regard.

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**Annexure-I**

Annexure refers to Lok Sabha Unstarred Question No. 1680 due for answer on 28.12.2017

**Housse allocated under Pradhan Mantri Awaas Yojana-Gramin**

<b>S.No.</b>	<b>State</b>	<b>House Allocated</b>
1	ANDHRA PRADESH	123112
2	ARUNACHAL PRADESH	11221
3	ASSAM	259814
4	BIHAR	1176617
5	CHATTISGARH	688235
6	GOA	761
7	GUJARAT	204703
8	HARYANA	38442
9	HIMACHAL PRADESH	7385
10	JAMMU AND KASHMIR	38772
11	JHARKHAND	528791
12	KARNATAKA	145349
13	KERALA	42431
14	MADHYA PRADESH	1349084
15	MAHARASHTRA	449820
16	MANIPUR	9740
17	MEGHALAYA	20745
18	MIZORAM	6600
19	NAGALAND	8481
20	ORISSA	992558
21	PUNJAB	31084
22	RAJASTHAN	617091
23	SIKKIM	1957
24	TAMIL NADU	306552
25	TELANGANA	70674
26	TRIPURA	24989
27	UTTAR PRADESH	971852
28	UTTARAKHAND	15776
29	WEST BENGAL	1397474
30	ANDAMAN AND NICOBAR	472
31	DADRA & NAGAR HAVELI	1105
32	DAMAN & DIU	81
33	LAKSHADWEEP	57
34	PUDUCHERRY	0
	<b>Total</b>	<b>9541825</b>

